Annexure-7

Name of the Corporate Debtor :SOVEREIGN INDUSTRIES LIMITED; List of Creditors as on 25-10-2024 Date of commencement of CIRP: 28/03/2023;

Operational creditors (Government Dues) (Amount in ₹)

S1.	Name of	Details of claim		Details of claim admitted						Amount of		Amount of			Remarks, if any
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	•	claim not admitted	claim under verification	Security Held	
	1 Assistant Commissione r of Commercial Taxes, Local Goods and Service Taxes office, Bagalkot		277003039	277003039	Operational creditors (Government Dues)	NA	NA	No	NA	-	-	•	NIL	NA	-
	2 The Assistant Commissione r of Commercial taxes (Audit) – 3 Vijayapur		27471820	Nil	Operational creditors (Government Dues)	NA	NA	No	NA	-	-	27471820	NIL		claim was filed belatedly and hence it cannot be considered at this belated stage and, therefore, stands rejected.
	3 The Assistant Commissione r of Commercial taxes (Audit) – 3 Afzalpur Takke, Vijayapura		25108890	Nil	Operational creditors (Government Dues)	NA	NA	No	NA	-	-	25108890	NIL		claim was filed belatedly and hence it cannot be considered at this belated stage and, therefore, stands rejected.

4 Assistant Commissione r of Taxes, Local Goods and Service Taxes Office- 430, Girish Nagar, Yadwad Building, Jamakhandi, Bagalkot-	12.06.2024	360236	Nil Operati credito (Gover Dues)	rs	NA	No	NA	-	-	360236	NIL	NA	claim was filed belatedly and hence it cannot be considered at this belated stage and, therefore, stands rejected.
587301 5 Asst. Commissione r of Commercial Taxes (Audit)-3, Afzalpur Takke, Vijayapura TOTAL	19.10.2024	19125863 349069848	Nil Operatic creditor (Govern Dues)	rs	NA	No	NA	-	-	19125863 72066809	NIL	NA	claim was filed belatedly and hence it cannot be considered at this belated stage and, therefore, stands rejected.